

to (d). The requisite information is being collected and will be laid on the Table of the House.

Consultancy Contracts awarded to Bharat Heavy Electricals Limited

3773. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) the details of the consultancy contracts so far awarded to Bharat Heavy Electricals Ltd. in foreign countries for setting up of manufacturing plants for turbines generators, motors and transformers etc.;

S.L. No.	Country	Customer	Scope of work	Value
1.	Turkey	Turkish Electro Mechanics Industries Corporation	To advise the Turkish Government on the feasibility report on setting up a plant to manufacture switchgears and transformers.	US \$ 80,000
2.	Turkey	Turkish Electro Mechanics Industries Corporation	To advise the Turkish Government on the feasibility report on setting up a plant to manufacture rotating machines.	US \$ 100,000

BHEL has submitted proposal to the Government of Algeria for providing consultancy services to set up a Transformer factory and a repair workshop for power equipment which is under consideration of that Government.

Anti-Defection Bill

3774. SHRI RAM VILAS PASWAN:
SHRI RAJESH KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to bring forward an anti-Defection Bill in the Budget Session of Parliament; and

(b) if not, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b).

(b) the names of countries and value of each contract; and

(c) the names of countries in which such plants have already been set up by Bharat Heavy Electricals Ltd. and the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) to (c). BHEL have, so far been awarded two consultancy contracts in foreign countries as per details given below:

The question of undertaking legislation to deal with the problem of defections has been engaging the attention of the Government of India. The issue forms part of the larger subject of Electoral Reforms.

National Wage Policy

3775. SHRI JAGPAL SINGH:
SHRI R. N. RAKESH:
SHRI V. S. VIJAYARAGHAVAN:
PROF. RUPCHAND PAL:
SHRI MOOL CHAND DAGA:

Will the Minister of LABOUR be pleased to refer to the reply given to Starred Question No. 996 on 29 April, 1981 and state:

(a) whether the National Wage Policy has since been finalised;